

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF NEPTUNE VENTURES AND DEVELOPERS PRIVATE LIMITED		
RELEVANT PARTICULARS		
1.	Name of corporate debtor	Neptune Ventures And Developers Private Limited
2.	Date of incorporation of corporate debtor	15/01/2009
3.	Authority under which corporate debtor is incorporated / registered	ROC-Mumbai
4.	Corporate Identity No. of corporate debtor	U45202MH2009PTC189590
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 4th Floor, Eastern Business District, Near Mangatram Petrol Pump, L B S Road, Bhandup(W) Mumbai Mumbai City MH 400078
6.	Insolvency commencement date in respect of corporate debtor	17.07.2023 (copy of order uploaded on 18.07.2023)
7.	Estimated date of closure of insolvency resolution process	13.01.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Sandeep Mahajan, Registration number: IBBI/IPA-001/IP-P00991/2017-18/11631
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Add: C2/288, Janak Puri, New Delhi- 110058 Email: sandeep8mahajan@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Add: Flat No 409, 4th Floor Ansal Bhawan, 16, K G Marg, Connaught Place, New Delhi-110001 Email ID : neptuneventures.abc@gmail.com
11.	Last date for submission of claims	31.07.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: http://ibbi.gov.in/downloadform.html (b) NA

***NA- Not Applicable**

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench, Court-III has ordered the commencement of a corporate insolvency resolution process of **Neptune Ventures and Developers Private Limited** on 17.07.2023

The creditors of **Neptune Ventures and Developers Private Limited**, are hereby called upon to submit their claims with proof on or before 31.07.2023 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.
Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.



Mr. Sandeep Mahajan
Interim Resolution Professional
Reg No.: IBBI/IPA-001/IP-P00991/2017-18/11631
AFA Valid Upto: 19.12.2023
409, Ansal Bhawan, 16 K.G. Marg (Connaught Place), New Delhi - 110001
Email: neptuneventures.abc@gmail.com
Date: 19.07.2023
Place: Delhi

